

### Formation of International Treaty by Banana Trading Countries

6863. SHRI R.L.P. VERMA : Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state :

(a) whether the banana trading countries are working out an international treaty for specifying export quotas for each exporting country ;

(b) whether it is proposed to limit imports of bananas from non-member countries ; and

(c) whether India would have to remain out of international market for all times if the treaty is finalised and India is not allotted any quota ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG) : (a) The F.A.O. Inter governmental Group on Bananas has set up a Working Party on the Elements of an International Banana Agreement. The working Party has come to the conclusion that the basic elements of such an Agreement should be the establishment of production and export goals compatible with World Banana requirements. It has recommended that one of the steps to be taken to finalise the draft Agreement is to examine the mechanism for setting individual export quotas which would be incorporated in working draft of an international banana agreement.

(b) No concrete proposal in this regard has been made.

(c) Such a situation is not envisaged.

### World Bank Aid

6864. SHRI C. K. JAFFER SHARIEF:  
SHRI K. PRADHANI:

Will the Minister of FINANCE be pleased to state:

(a) what is the amount of aid the World Bank has agreed to give to India during the year 1978-79;

(b) whether the amount has been ear marked for any particular projects or States; and

(c) what is the amount earmarked for the State of Karnataka and Orissa and for which projects?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) An indication of the amount of fresh aid commitments to India by the World Bank group for their fiscal year 1979 (*i.e.* 1st July, 1978 to 30th June, 1979) is likely to be available only after the India Consortium meeting scheduled for June, 1978.

(b) and (c). The aid is meant to assist both ongoing and fresh projects spread all over the country, and there is no earmarking of assistance on a State-wise basis.

### Monthly salary (Gross) paid by L.I.C. to Officers and Employees in March, 1977

6865. SHRI BALWANT SINGH RAMOOWALIA: Will the Minister of FINANCE be pleased to state the salary (gross) paid by L.I.C. in March, 1977 to individual (i) class one officer (ii) Development Officer (iii) Class III and IV employees, on an average?

THE MINISTER OF FINANCE (SHRI H.M. PATEL): The monthly gross salary paid by LIC in March 1977 to individual Class I Officers, Development Officers Class III and IV employees on an average was as under:—

	Number	Amount (Rs. in lakhs)	Per employee gross salary Rs.
Class I Officers	4086	91.21	2,232
Development Officers	7356	106.51	1,448
Class III Supervisory and Clerical Staff	36719	424.96	1,157
Class IV Subordinate Staff	7997	46.28	579